†[People from different States working in mines and other undertakings in Bihar

*348. SHRI SURAJ PRASAD: Will the PRIME MINISTER be pleased to state:

- (a) what is the percentage of the people belonging to the different States who are employed in mines and other Government and semi-Government undertakings of the Central Government in the State of Bibar;
- (b) whether it is a fact that among the employees working in the Central Government offices and undertakings in the State of Bihar, the number of persons belonging to States other than Bihar is more; and
- (c) if so, what action has been taken by Government to increase the percentage of Biharis in such offices?

प्रधान मंत्री (श्रीमती इन्दिरा गांधी) : (क) और (ख) विहार राज्य में केन्द्रीय सरकार के कार्यालयों, खानों तथा सार्वजनिक क्षेत्र उपक्रमों में काम करने वाले लोगों में विभिन्न राज्यों के व्यक्तियों के प्रतिशत के बारे में मूचना उपलब्ध नहीं है। सरकार का इस मूचना को एकवित करने का विचार नहीं है क्योंकि ऐसे आंकड़ों को एकवित करना राष्ट्रीय एकता के हित में नहीं होगा।

(ग) प्रकृत नहीं उठता, क्योंकि संविधान जन रोजगारी के मामले में जन्म स्थान अथवा निवास स्थान के आधार पर किसी भेदभाव का निषेध करता है।

†[THE PRIME MINISTER (SHRIMATI NDIRA GANDHI): (a) and (b) No nformation is available regarding the perentage of people belonging to different tates who are employed in Central Goernment offices, mines and public sector ndertakings in Bihar. Government do not ropose to collect this information, as the ollection of such statistics is not in the terest of national integration.

(c) Does not arise, as the Constitution prohibits discrimination in the matter of public employment on the grounds of place of birth or residence.]

WEST BENGAL OFFICER'S REMARKS ON PAR-LIAMENTARY COMMITTEE FOR WEST BENGAL

*349. DR. Z. A. AHMAD:

SHRI BHUPESH GUPTA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the report appearing in the Hindustan Standard, a Calcutta daily, of June 13, 1970 to the effect that one of the officers of the West Bengal Government remarked that their participation in the meeting of the Parliamentary Committee for West Bengal on June 10 and 11, 1970 was "nothing more than wastage of time"; and
- (b) if so, the name of the officer concerned and reaction of Government to the remarks?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes, Sir.

(b) Government are not aware of such statement.

CURBING OF EXPENDITURE ON MINISTERS

*350. SHRI BHOLA PRASAD:

DR. Z. A. AHMED:

SHRI SURAJ PRASAD:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have taken any steps recently to curtail expenditure on Ministers;
- (b) if so, the details of the steps taken; and
- (c) the amount of money that is expected to be saved as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL IN THE CABINET SECRETARIAT

^{†[]} English translation.

(SHRI K. S. RAMASWAMY): (a) to (c) The Government have always been conscious of the need to ensure the utmost economy in expenditure on Ministers. There are already instructions to the effect that expenses on Ministers should be kept to the minimum. However, the scope for further economies is under examination.

Written Answers

TUTICORIN DEEP-SEA HARBOUR PROJECT

*351. SHRI S. A. KHAJA MOHIDEEN: Will the Ministe of SHIPPING AND TRANSPORT by pleased to state:

- (a) whether he development work at Tuticorin Deep-Sea Harbour is proceeding as per schedule;
- (b) the progress made so far on this project and the total amount spent thereon; and
- (c) the time by when it is likely to be completed?

THE MINIS FER OF PARLIAMENT-ARY AFFAIRS, SHIPPING AND TRANSPORT SHRI K, RAGHURAM-AIAH): (a) t) (c) A statement is laid on the Table of the Sabha.

STATEMENT

The work on the Tuticorin Harbour Project is progress ng on the basis of allocations made from year to year for the Project. In the budget estimates for 1970-71, a provision of Rs. 425 lakhs has been made. The progress of work is as under:

I. All the shore works are almost complete.

II. Off-Shere Works-

- (i) Nor h Break-water—Of the total length of 4142 m., work has been completed for a length of 1515 m. The work on the reach from L.S. (Length from Shore) 1515m. to L.S. 1775 m. is in progress.
- (ii) South Break-water—Of the total length of 3797 m., work has been completed for a length of 1143 m.

 The work on the reach from L.S.

1143 m. to L.S. 1830 m. is in progress and is likely to be completed shortly.

(iii) Approach Arm—Work has been completed for a length of 735 m. A gross expenditure of 12.78 crores has been incurred on the project upto end of June, 1970 since its inception. The net expenditure comes to Rs. 8.94 crores.

POSTS OF HINDI OFFICERS AND TRANSLATORS

*352. SHRI GANESHI LAL CHAU-DHARY:

SHRI NAWAL KISHORE:

Will the PRIME MINISTER be pleased to refer to the reply to Starred Question No. 511 given in the Rajya Sabha on the 20th May, 1970 and state:

- (a) the number of persons belonging to the Scheduled Castes and Scheduled Tribes who have been appointed as Hindi Officers and Translators in the various Ministries of the Government of India;
- (b) whether it is a fact that these posts should have been filled up according to the reservation percentage for the Scheduled Castes and Scheduled Tribes; and
- (c) if so, what steps Government propose to take in this regard?

THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (c) The required information will be collected and placed on the Table of the House.

PARTY AFFILIATION OF PERSONS ARRESTED IN WEST BENGAL

*353. SHRI MANORANJAN ROY:

SHRI NIREN GHOSH:

Will the PRIME MINISTER be pleased to state:

- (a) the number of persons who have been arrested in West Bengal since 19th March, 1969;
- (b) what is the party-wise break-up of the arrested persons;